(d) whether any enquiry is proposed to be made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) The Medical Council of India has reported that there was no theft of any of their records in December, 1983.

(b), (c) and (d) Do not arise.

Promotion/confirmation in Medical Council of India

- 1279. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that some employees of the Medical Council of India, New Delhi were recently pro moted;
 - (b) if so, the names of employees

and the posts to which they were promoted and pay drawn by them;

- (c) whether it is a fact that these employees were reverted to their ear lier posts after a few months;
 - (d) if so, the reasons therefor; and
- (e) whether some of the employees have been confirmed even though they have not completed three years and whereas there are many who have put long years of service and are still not confirmed?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) and (b) Yes. The following officers were promoted to the posts indicated below in the chain vacancy due to the Office Superintendent of Medical Council of India proceeding on long leave:

Name of the employees

.Shri Madan Chand .

Shri Tulso Ram
. Madhu Handa

(c) and (d) This temporary arrangement was

- (c) and (d) This temporary arrangement was reversed on the expiry of the leave of the Office Superintendent.
- (e) The confirmation is done as per rules of the Medical Council of India. There are a few employees who have put in more than 3 years of service but not yet confirmed.

Previous appointment of Secretary, Medical Council pf India

1280. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the present Secretary of the Medical

Substantive post Post temporarily held

Head Clerk Superintendent
U.D.C. . Head Clerk
L.D.C. U.D.C

Council of India, New Delhi had worked in a C.G.H.S. dispensary in Delhi and that he had concealed this fact in his application to the Medical Council of India and that while he was working in the C-G.H.S. some enquiry was held against him and his services were terminated; and

(b) whether any enquiry is proposed to be made in the matter of his appointment in the Medical Council of India?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) The present Secretary of the Medical Council of